

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 122/2016

IN THE MATTER OF:

Rajan Packers

.....Petitioner

v.

Piccadily Sugar and allied Industries Ltd.

.....Respondent

SECTION :

UNDER SECTION 433, 434 & and 439

Order delivered on 11.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN


Hon'ble Member (J)


For the Petitioner(s) : Mr. Siddharth Mittal, Advocate

For the Respondent(s) : Mr. A. Chaliha, Advocate

ORDER

Due to paucity of time, the hearing is deferred to 01.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
(MEMBER JUDICIAL)

11.08.2017

Vineet